

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/21/31/2020 in OA/21/1138/2018

HYDERABAD, this the 23rd day of September, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



K.L.Narasimham S/o Late Krishna Murthy,
Aged 92 years, Retired Director of Accounts and Budget,
Andaman Nicobar Islands Administration,
R/o 5.9.22/30, Adarsh Nagar, Hyderabad 500063.

... Petitioner /Applicant
(By Advocate : Mr.E.Krishna Swamy)

Vs.

1. S.C.L. Das, I.A.S.,
Principal Secretary Finance & Chief Pay & Accounts Officer,
Andaman & Nicobar Islands Administration,
Port Blair – 744 101;
2. Ajay Kumar Bhalla, I.A.S
Secretary to Govt of India,
Ministry of Home Affairs, Central Secretariat,
New Delhi 110001;
... Respondents / Respondents
3. Chatrapati Shivaji, I.A.S
Secretary to Govt of India,
Ministry of P., PG., & Pensions,
Department of Pensions & Pensioners'welfare,
Loknayak Bhavan, Khan Market,
New Delhi 110003.
... Pro-forma Respondent

(By Advocate: Mr.T.Sanjay Reddy
for Mr.T.Hanumantha Reddy, Sr.PC for CG)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



Learned counsel for the respondents submitted a letter dated 16.9.2020 to show that the order of this Tribunal in O.A. No.1138/2018 is implemented. Learned counsel for petitioner submitted that copy of the said letter has not been served on him. He submits that if it is served on him, he has no objection for closure of the Contempt Petition. Hence, the respondents are directed to serve a copy of the letter dated 16.9.2020 on the learned counsel for the petitioner immediately. As the respondents have complied with the order of the Tribunal, the Contempt Petition needs to be closed and is accordingly closed.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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